

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 25th November, 2016

No. HC.V-77/2013(pt-II)/ 923 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6, 7(1-A) and 18 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Abdul Matlib, Deputy Registrar**, temporarily and until further orders, as **Joint Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 7400/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Rana Bharali, Joint Registrar, retired on attaining the age of superannuation.

By order,

sd/-
REGISTRAR GENERAL

Memo No. HC.V-77/2013(pt-II)/ 923^A /Estt. # Dated 25.11.2016

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Baraqaq Permanent Bench, Naharlagun).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6.
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati.
11. Sri Abdul Matlib, Deputy Registrar, Gauhati High Court, Guwahati.
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
17. The F&AO, Gauhati High Court, Guwahati.
18. The AOJ _____, Gauhati High Court, Guwahati.
19. The Court Officers, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati.
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File .

sd/-
REGISTRAR GENERAL

25/11/16
* 2016

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 25th November, 2016

No. HC.V- 77/2013(pt-II)/924 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6, 7(2) and 18 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Dipak Kr. Nath, Assistant Registrar**, temporarily and until further orders, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6400/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Abdul Matlib, Deputy Registrar, promoted to the post of Joint Registrar.

By order,

sd/-

REGISTRAR GENERAL

Memo No. HC.V-77/2013(pt-II)/924^A/Estt. # Dated 25.11.2016

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharigaun).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati.
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. Sri Dipak Kr. Nath, Assistant Registrar, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
17. The F&AO, Gauhati High Court, Guwahati.
18. The AOJ _____, Gauhati High Court, Guwahati.
19. The Court Officers, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File .

sd/-
REGISTRAR GENERAL

sd/-
25/11/16

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 25th November, 2016

No. HC.V- 77/2013(pt-II)/925 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6, 7(3) and 18 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967. Hon'ble the Chief Justice has been pleased to promote and appoint the following Officers, temporarily and until further orders, as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/-(PB-4) with Grade Pay of Rs. 6300/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Sri Basanta Kr. Sarma, Assistant Registrar, retired on attaining the age of superannuation and Sri Dipak Kr. Nath, Assistant Registrar, promoted to the post of Deputy Registrar.

1. Sri Randev Das, Administrative Officer (Judicial)
2. Sri Kamala Kanta Rajkumar, Administrative Officer (Judicial)

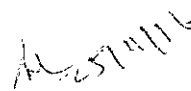
By order,


REGISTRAR GENERAL

Memo No. HC.V-77/2013(pt-II)/925^A /Estt. # Dated 25.11.2016

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court.(Kohima Bench, Kohima; Aizawl Bench, Aizawl/Itanagar Permanent Bench, Nahariagan).
5. The Joint Registrar....., Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
14. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
15. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
16. The F&AO, Gauhati High Court, Guwahati.
17. Sri Randev Das, AOJ, Gauhati High Court, Guwahati.
18. Sri K.K. Rajkumar, AOJ, Gauhati High Court, Guwahati.
19. The AOJ _____, Gauhati High Court, Guwahati.
20. The Court Officers, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
23. The Order/Personal File .


REGISTRAR GENERAL



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 25th November, 2016

No. HC.V-77/2013(pt-II)/926 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 18 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint the following Officers, temporarily and until further orders as **Administrative Officer (Judicial)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 8000-35000/-(PB-3) with Grade Pay of Rs. 4900/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Sri Randev Das and Sri K.K. Rajkumar, both Administrative Officer (Judicial), promoted to the posts of Assistant Registrar.

1. Sri Sarful Haque, Court Master
2. Sri Jagannath Mazumdar, Court Master

By order,

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REGISTRAR GENERAL

Memo No. HC.V-77/2013(pt-II)/ 926^A /Estt. # Dated 25.11.2016

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
14. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
15. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
16. The F&AO, Gauhati High Court, Guwahati.
17. The AOJ _____, Gauhati High Court, Guwahati.
18. The Court Officers, Gauhati High Court, Guwahati.
19. The Chief Security Officer, Gauhati High Court, Guwahati.
20. Sri Sarful Haque, Court Master, Gauhati High Court, Guwahati.
21. Sri Jagannath Mazumdar, Court Master, Gauhati High Court, Guwahati.
22. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
23. The Order/Personal File .

25/11/16
REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 25th November, 2016

No. HC.V- 21/2014/922/Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to appoint **Sri Nirod Sarma, Senior Judicial Assistant**, temporarily and until further orders as **Protocol Officer** in the Principal Seat of the Gauhati High Court at Guwahati in the Pay Band of Rs. 8000-35000/- (PB-3) with Grade Pay of Rs. 4900/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Diganla Goswami, Protocol Officer, released from High Court service.

Sri Nirod Sarma will maintain his seniority in his original cadre i.e. Senior Judicial Assistant and his further promotion will be considered on that basis.

By order,

20/11/16

REGISTRAR GENERAL

Memo No.HC.V-21/2014/ 922^A /Estt. Dated 25th.11.2016

Copy for information : -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
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6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6
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11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. The F&AO, Gauhati High Court, Guwahati.
19. The A.O.J _____, Gauhati High Court, Guwahati.
20. The Court Officers, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. Sri Nirod Sarma, SJA, Gauhati High Court, Guwahati.
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order File.

REGISTRAR GENERAL

20/11/16